

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Rpplication No.07 of 2006.

in

Original Application No. 271 of 2005.

Allahabad, this the 16th day of February, 2006.

Hon'ble Mr, A.K. Bhatnagar, J.M. Hon'ble Mr. A.K. Singh, A.M.

Bharat Singh, S/o Late Sri Bhoj Raj Singh, R/o 82/7 B.D.A. Colony Kargaina, District - Bareilly.

.... Applicant.

(By Advocate : Shri Ram Pandey)

Versus

- 1. M.Jai Raman, Chairman, Central Board of Excise and Custom Department of Revenue, Ministry of Finance, North Block, New Delhi.
- 2. K.M. Chandra Shekhar, Secretary (Union of India)
 Department of Revenue, Ministry of Finance, North
 Block, New Delhi -1.
- 3. Smt. Ananya Ray, the Commissioner, Custom and Central Excise Commissionarate Meerut -2 (U.P.).
- 4. Ranjan Kumar Sahu, the Addl. Commissioner (P&V) Central Excise Commissionarate Meerut-2 (U.P.).
- 5. Naseem Arshi, the then Deputy Commissioner, Central Excise Division Rampur Garden, Bareilly.

....Respondents

ORDER

By Hon'ble Mr. A.K. Bhatnagar, J.M. :-

Learned counsel for the applicant wants to withdraw this contempt petition. Accordingly, it is dismissed as withdrawn with liberty to file the same in appropriate forum.

Member-A

Member-J